

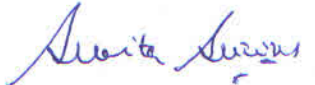
**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.45/ 2017	-	Admission	Rule-6 of IB.	Atlas Logistics Pvt. Ltd. Vs Unitex Apparels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	<b>SUNITA SRINIVAS</b> <b>9864011095</b>	<b>PETITIONER</b> <b>M/S ATLAS LOGISTICS Pvt. Ltd.</b>	
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Counsel for petitioner is present. The matter is listed today for admission. Counsel has also agreed for issuing notice to the Corporate debtor before admission. Therefore, Registry is directed to prepare notice to the respondent and counsel for petitioner is directed to collect notice from the Registry and then serve on the respondent.

List it on 18.08.2017.

  
MEMBER (J)

  
MEMBER (T)